

ORISSA HIGH COURT**FILING REPORT AS ON :19/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0002542/2020	ARUN MANDAL VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /756 /2019 () //
2	BLAPL/0002543/2020	RAJENDRA KUMAR VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	BALIAPANDA /77 /2019 () //
3	BLAPL/0002544/2020	JAYANTA KUMAR PANDA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	KORAPUT VIGILANCE /08 /2020 () //
4	BLAPL/0002545/2020	JAY SAGAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	AINTHAPALI /70 /2020 () //
5	BLAPL/0002546/2020	KRISHNA PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR TOWN /146 /2019 () //
6	BLAPL/0002547/2020	GUNA @ GUNANIDHI PRADHAN VS STATE OF ODISHA	G.N.SAHU VS	PADAMPUR /192 /2019 () //
7	BLAPL/0002548/2020	DINABANDHU DALAI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BARI /152 /2017 () //
8	BLAPL/0002549/2020	PANCHU HEMBRAM @ RAJA VS STATE OF ODISHA	B.S.DASPANDA VS	PATNA /126 /2019 () //
9	BLAPL/0002550/2020	HEMALATA GOUDA VS STATE OF ODISHA	S.K.MOHANTY VS	KODALA /64 /2019 () //
10	BLAPL/0002551/2020	SAROJ KUMAR MISHRA VS STATE OF ODISHA	D.K.DAS VS	GOP /49 /2020 () //
11	BLAPL/0002552/2020	RABI @ RABINDRA NAIK VS STATE OF ODISHA	BIPLAB MOHANTY VS	ODAGAON /16 /2017 () //

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12	BLAPL/0002553/2020	TAPA @ TAPASWINI BEHERA VS STATE OF ODISHA	JAIRAJ BEHERA VS	BOUDH /277 /2016 () //
13	BLAPL/0002554/2020	SIBA NAIK @ SHIBA NAIK VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	JASHIPUR /30 /2020 () //
14	BLAPL/0002555/2020	RABI @ RABINDRA NAIK VS STATE OF ODISHA	BIPLAB MOHANTY VS	ODAGAON /17 /2017 () //
15	BLAPL/0002556/2020	BABULU @ PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /201 /2020 () //
16	BLAPL/0002557/2020	BIJANI BAKCHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /74 /2019 () //
17	BLAPL/0002558/2020	SANU @ KANHA @ KANHU PRADHAN VS STATE OF ODISHA	MANAS CHAND VS	RANPUR /101 /2019 () //
18	BLAPL/0002559/2020	PRASANTA BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	TALCHER TOWN /61 /2015 () //
19	BLAPL/0002560/2020	ADITYA BALLAVA NAYAK VS STATE OF ODISHA	R.K.ROUTRAY VS	MARSHAGHAI /184 /2018 () //
20	BLAPL/0002561/2020	MANOJ PADHI @ SHATRUGHAN VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	PANIKOILI /51 /2020 () //
21	BLAPL/0002562/2020	SURESH BARIK VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	PANIKOILI /51 /2020 () //
22	BLAPL/0002563/2020	PRADIP KUMAR NAIK @ PIKA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KUMBHARAPARA /253 /2018 () //
23	BLAPL/0002564/2020	DHARAMI @ DHIRENDRA DAS	TAPAS KUMAR ACHARYA	KHALLIKOTE /382 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002565/2020	SUSHIL SAHU	RAMANI KANTA PATTANAİK	RASOL /07 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002566/2020	SAMIR DUNGDUNG	JAGANNATH KAMILA	HATIBARI /49 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002567/2020	RAMESH CHANDRA MALLICK	JAGANNATH KAMILA	RAGHUNATHPALI /257 /2015
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002568/2020	UTTAM KUMAR JENA	AKSHAYA KUMAR PANDEY	MAHANGA /02 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002569/2020	SUMAN CHATTPADHYAY	MILAN KANUNGO	/ /0
		VS	VS	()
		REPUBLIC OF INDIA		//
29	BLAPL/0002570/2020	HARENDRA KUMAR	JYOTIRMAYA SAHOO	NCB BHUBANESWAR /04 /2017
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002571/2020	PRASANT KUMAR PRADHAN	DEBASHIS ROUSTRAY	SPL.TASK FORCE /07 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002572/2020	SANATAN SAHOO @ SANA	SMRUTI RANJAN MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002573/2020	SUBASH SUNDARAY	S.K.BHANJADEO	KHURDA SADAR /38 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002574/2020	MANMATH KUMAR BEHERA @ BHIKARI	S.K.BHANJADEO	KHALLIKOTE /75 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002575/2020	SANTOSH SUTAR	DIBYAJYOTI SAHOO	/ /0
		VS	VS	()

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35	BLAPL/0002576/2020	STATE OF ODISHA RABINDRA PRADHAN VS	DIBYAJYOTI SAHOO VS	// / /0 ()
36	BLAPL/0002577/2020	STATE OF ODISHA RAJA @ KULAMANI DALEI VS	SAMIR KUMAR MISHRA VS	// BAISINGA /159 /2019 ()
37	BLAPL/0002578/2020	STATE OF ODISHA BIMAL BASTIA VS	SUCHIT KUMAR NAYAK VS	// G.R.P.S.,BERHAMPUR /31 /2020 ()
38	BLAPL/0002579/2020	STATE OF ODISHA SHYAM SUNDAR PATRNAIK VS	S.P.DAS VS	// MALKANGIRI /336 /2019 ()
39	BLAPL/0002580/2020	STATE OF ODISHA DILLIP SWAIN VS	S.K.BHANJADEO VS	// TANGI (KHURDA) /121 /2019 ()
40	CMAPL/0000192/2020	STATE OF ODISHA CHITTARANJAN PANDA VS	ADV. VS	// // ()
41	CMP/0000320/2020	STATE OF ORISSA DIPAK KUMAR BARDHAN VS	MIHIR KANTA RATH VS	// // ()
42	CMP/0000321/2020	MADHUMITA BARDHAN AKSHAYA BEHERA VS	BISWAMOHAN PATTANAIAK 2 VS	// // ()
43	CMP/0000322/2020	DHIRENDRA JATA SUMI JAMUDA VS	K.K.BHUYAN VS	// // ()
44	CONTC/0001219/2020	BHAJAMAN ROUT SASMITA PANDA VS	ADV VS	// // ()
45	CONTC/0001220/2020	NIKUNJA BIHARI DHAL INSERRURP VS	SATRUGHNA DASH A VS	// // ()
		DR.PARG HARSAD		//

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46	CONTC/0001221/2020	RAMSINGH MUNDA VS ASHISH THAKARE	PRAFULLA KUMAR RATH VS	// 0 //
47	CONTC/0001222/2020	PRASANNA KUMAR PRADHAN VS CHITHRA ARUMUGAM	ADV VS	// 0 //
48	CONTC/0001223/2020	ISWAR CHANDRA BEHERA VS CHITHRA ARUMUGAM	ADV VS	// 0 //
49	CONTC/0001224/2020	SUDHAKAR SAHOO VS CHITHRA ARUMUGUM	ADV VS	// 0 //
50	CONTC/0001225/2020	DR.PRADEEP KUMAR DAS VS SASWAT MISHRA	ADV VS	// 0 //
51	CONTC/0001226/2020	MAHESWAR SETHI VS SASWAT MISHRA	ADV VS	// 0 //
52	CONTC/0001227/2020	LALIT CHOWDURY VS SASWAT MISHRA	SUBHENDU KUMAR DAS VS	// 0 //
53	CONTC/0001228/2020	LALIT CHOWDURY VS SASWAT MISHRA	SUBHENDU KUMAR DAS VS	// 0 //
54	CONTC/0001229/2020	MANIRAM HANS VS SURENDRA KUAMR	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
55	CONTC/0001230/2020	DHARMU BEHERA VS SURENDRA KUAMR	ADV VS	// 0 //
56	CONTC/0001231/2020	JALDHAR BEHERA VS SURENDRA KUAMR	ADV VS	// 0 //
57	CONTC/0001232/2020	SUBASH PARABHOI@SUBASH PARABHOA	ADV	//

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		VS	VS	()
		SURENDRA KUAMR		//
58	CONTC/0001233/2020	SARTIKA PARABHOI	ADV	//
		VS	VS	()
		SURENDRA KUAMR		//
59	CONTC/0001234/2020	BHOTA PARABHOI@BHOTA PARABHUA	ADV	//
		VS	VS	()
		SURENDRA KUAMR		//
60	CONTC/0001235/2020	SARABANI BEWA @ HANS	ADV	//
		VS	VS	()
		SURENDRA KUAMR		//
61	CONTC/0001236/2020	KSYAMA PATEL	ADV	//
		VS	VS	()
		SURENDRA KUAMR		//
62	CONTC/0001237/2020	SURENDRA NAYAK	ADV	//
		VS	VS	()
		BELESWAR NATH SAHOO		//
63	CONTC/0001238/2020	SUKANTA CHANDRA DAS	ADV	//
		VS	VS	()
		G.MATHI VATHANAN		//
64	CONTC/0001239/2020	KAUSALYA SRIRAM	ADV	//
		VS	VS	()
		PRAVEENA KALA		//
65	CONTR/0000032/2020	MAMATA MANJARI DAS	DIPAK RANJAN MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	CONTR/0000033/2020	RASHMITA NAIK	ASHOK KUMAR SARANGI	/ /0
		VS	VS	()
		RADHABINOD PANIGRAHI		//
67	CRLA/0000239/2020	ASHIS MAHAKUD	BIBHU PRASAD DAS	SAHID NAGAR P.S. /337 /2016
		VS	VS	()
		STATE OF ODISHA		//
68	CRLA/0000240/2020	MANMATH@MATHA BARIK	A.P.BOSE	BAMBARI /124 /2017
		VS	VS	()

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69	CRLMA/0000082/2020	STATE OF ORISSA DR.ANANGA KU.MOHAPAT VS	DEBASIS TRIPATHY VS	// / /0 ()
70	CRLMA/0000083/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOVERNMENT ADVOCATE VS	// / /0 ()
71	CRLMA/0000084/2020	RAJ KUMAR JAIN STATE OF ODISHA VS	ADV VS	// / /0 ()
72	CRLMA/0000085/2020	PRITI JAIN STATE OF ORISSA VS	ADV VS	// / /0 ()
73	CRLMA/0000086/2020	NUPUR JAIN STATE OF ORISSA VS	ADDL.GOVERNMENT ADVOCATE VS	// / /0 ()
74	CRLMC/0000922/2020	NEHA JAIN SUBASH SAHU@SUBASH CHANDRA SAHU VS	TAPAS KUMAR ACHARIA VS	// HINJILI (CHATRAPUR) /64 /2002 ()
75	CRLMC/0000923/2020	STATE OF ODISHA PRAGYAN PRIYADARSINI BARIK VS	ARUN KUMAR DAS 1 VS	// / /0 ()
76	CRLMC/0000924/2020	STATE OF ODISHA NITUSMITA DAS VS	B.S.DASPARIDA VS	// / /0 ()
77	CRLMC/0000925/2020	STATE OF ODISHA RAJENDRA BAITHARU VS	SANTOSH KUMAR SAMANTARAY VS	// JUNAGARH /292 /2019 ()
78	CRLMC/0000926/2020	STATE OF ODISHA SUBASH CHANDRA RAYAGURU@RAIGURU VS	V.NARASINGH VS	// UMERKOTE /256 /2017 ()
79	CRLMC/0000927/2020	STATE OF ODISHA BHASKAR BEHERA VS STATE OF ODISHA	P.C.DAS VS	// BEGUNIA P.S. /192 /2013 () //

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80	CRLMC/0000928/2020	BISWANATH SATAPATHY VS STATE OF ODISHA	A.K.NANDA VS	/ /0 0 //
81	CRLMP/0000449/2020	KALLOLCHANDRA PANDA VS STATE OF ODISHA	PRNOY MOHANTY VS	/ /0 0 //
82	CRLMP/0000450/2020	PARBATI SAHOO VS S.P, DHENKANAL	NIRANJAN LENKA VS	/ /0 0 //
83	CRLMP/0000451/2020	NETRANANDA BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 0 //
84	CRLMP/0000452/2020	INDIAN OVERSEAS BANK VS STATE OF ODISHA	AUROVINDA MOHANTY VS	/ /0 0 //
85	CRLMP/0000453/2020	JAGANNATH MOHANTY VS STATE OF ORISSA	RAMAKRISHNA NAIK VS	/ /0 0 //
86	CRLREV/0000226/2020	MAHAMMED SAKIL VS STATE OF ODISHA	S.ROUT VS	KHURDA MODEL /14 /2020 0 //
87	CRLREV/0000227/2020	PRASANTA KUMAR GHOSAL VS STATE OF ODISHA(VIG.)	BISHNU PRASAD PRADHAN VS	VIGILANCE PS (BERHAMPUR) /41 /2001 0 //
88	FAO/0000435/2020	M/S. SANTI ASSOCIATES VS JAGU BHOI	M/S.G.N.MISHRA VS	// 0 //
89	FAO/0000436/2020	STATE OF ODISHA VS KUSHANATH SAHOO	A.G.A. VS	// 0 //
90	FAO/0000437/2020	BHAGABAN JENA VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
91	FAO/0000438/2020	GADADHAR SAMAL	DHANANJAYA MUND	//

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		VS	VS	0
		UNION OF INDIA		//
92	FAO/0000439/2020	KADAMBINI BHOI	DHANANJAYA MUND	//
		VS	VS	0
		PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR		//
93	FAO/0000440/2020	HEMALATA ROUT	DHANANJAYA MUND	//
		VS	VS	0
		UNION OF INDIA		//
94	FAO/0000441/2020	TULCHHA RAM	DHANANJAYA MUND	//
		VS	VS	0
		PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL		//
95	FAO/0000442/2020	MAHESWAR MALLICK	DHANANJAYA MUND	//
		VS	VS	0
		PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR		//
96	FAO/0000443/2020	KABI PRADHAN	DHANANJAYA MUND	//
		VS	VS	0
		PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR		//
97	FAO/0000444/2020	SAIRUN NISA	DHANANJAYA MUND	//
		VS	VS	0
		PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL		//
98	FAO/0000445/2020	SAPURI MAJHI	DEEPALI MAHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
99	MACA/0000244/2020	THE DIVIISIONAL MANAGER, ROYAL SUNDAR	ADMINSURANCE CO. LTD.	//
		VS	VS	0
		A. GITARANI ACHARY		//
100	MACA/0000245/2020	LEGAL MANAGER, BAJAJ ALLIANZ G.I.CO. LTD	ADAM ALI KHAN	//
		VS	VS	0
		KINI BASKEY		//
101	MACA/0000246/2020	AKHAYA BEHERA	D.C.SWAIN	//
		VS	VS	0
		KESHAB PARIDA		//
102	RPFAM/0000090/2020	RAJENDRA KU.ACHARYA	SMRUTI RANJAN MOHAPATRA	//
		VS	VS	0

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103	RSA/0000110/2020	DHARITRI MISHRA KUNTALA DEHURY VS BABULI DEHURY	SURESH CHANDRA MOHANTY VS	// // 0 //
104	TRPCRL/0000036/2020	SINGHADWAR ESTCON PVT. LTD. VS SUBASH CHANDRA GIRI	DEBI PRASAD PATTNAIK VS	//0 0 //
105	WA/0000204/2020	BOARD OF SECONDARY EDUCATION,ORISSA VS SHYAMALI ROY	MUSTARAO VS	// 0 //
106	WA/0000205/2020	PRABIR KUMAR PATTNAIK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
107	WA/0000206/2020	STATE OF ODISHA VS PRADIP KUMAR RATHA	A.G.A. VS	// 0 //
108	WA/0000207/2020	STATE OF ODISHA VS ANADI CHARAN NATH	A.G.A. VS	// 0 //
109	WP(C)/0010460/2020	RADHAMANI KARTIK VS STATE OF ODISHA	R.N.MISHRA(2) VS	// 0 //
110	WP(C)/0010461/2020	PRADEEP KUMAR SAHU VS DISTRICT AND SESSIONS JUDGE, ANGUL	JANMEJAYA RAY VS	// 0 //
111	WP(C)/0010462/2020	SURESH CHANDRA SETHY VS STATE OF ODISHA	N.P.PATRA VS	// 0 //
112	WP(C)/0010463/2020	SOUDAMINI MOHAPATRA VS MEMBER BOARD OF REVENUE	DESHA RANA JN RATH VS	// 0 //
113	WP(C)/0010464/2020	SANJAYA KUMAR SAHU VS STATE OF ODISHA	SULOCHANA PATRO VS	// 0 //

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114	WP(C)/0010465/2020	BACHUMADHAB PRASAD VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
115	WP(C)/0010466/2020	BISHNU CHARAN BEHERA VS STATE OF ODISHA	A.K.DASH VS	// 0 //
116	WP(C)/0010467/2020	NAMITA PATTNAIK VS STATE OF ODISHA	LOKANATH RATH VS	// 0 //
117	WP(C)/0010468/2020	DILLIP KUMAR PATTNAIK VS THE MAHANADI COAL FIELDS LIMITED	SIBA NARAYAN BISWAL VS	// 0 //
118	WP(C)/0010469/2020	ODISHA STATE COOPERATIVE SPINNING MILLS CORPORATION LTD VS REGIONAL PROVIDENT FUND COMMISSIONER	VS	// 0 //
119	WP(C)/0010470/2020	PURBASA SAMAL VS STATE OF ORISSA	JITENDRA KUMAR DIGAL VS	// 0 //
120	WP(C)/0010471/2020	ABANI KUMAR ACHARYA VS UNION OF INDIA	AMLAN SAKTI PAUL VS	// 0 //
121	WP(C)/0010472/2020	PRADYUMNA KUMAR MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
122	WP(C)/0010473/2020	SUDARSAN KHILAR VS SECRETARY TO GOVT. OF ODISHA	PADMANAVA JENA VS	// 0 //
123	WP(C)/0010474/2020	GYANA RANJAN KHUNTIA VS STATE OF ODISHA	SANJIT KUMAR SAHOO VS	// 0 //
124	WP(C)/0010475/2020	SATYASUNDAR MISHRA VS COLLECTOR NUAPADA	KALPATARU MISHRA VS	// 0 //
125	WP(C)/0010476/2020	PRAKASH CHANDRA SAHU	LAXMIDHAR DASH	//

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		STATE OF ODISHA		//
126	WP(C)/0010477/2020	BIRANCHI NARAYAN PRADHAN	LAXMIDHAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0010478/2020	SUKANTA KUMAR PATNAIK @ PATTNAYAK	LAXMIDHAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0010479/2020	AJAY KUMAR MOHAKUD	B.K.PARDHI	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0010480/2020	ASHOK KUMAR DAS	MAHENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0010481/2020	MANMATH KUMAR NAYAK	MAHENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0010482/2020	DURGESH NANDINI MOHAPATRA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0010483/2020	M/S. BINAYAK COIR INDUSTRY	G.K.NANDA	//
		VS	VS	0
		THE MANAGER (ELECTRICAL), C.E.S.U		//
133	WP(C)/0010484/2020	GEETA BAL	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0010485/2020	MANJULATA SINGH	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0010486/2020	MJ/S. UNITED FRIENDS BUILDERS PVT.LTD.	G.K.NANDA	//
		VS	VS	0
		THE MANAGER (ELECTRICAL), C.E.S.U		//
136	WP(C)/0010487/2020	ANITA SAMANTARAY	JYOTIRMAYA GUPTA	//
		VS	VS	0

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137	WP(C)/0010488/2020	STATE OF ODISHA PUNYAPRAVA DASH VS	N.K.SAHU VS	// // 0
138	WP(C)/0010489/2020	ADDL.COMMISSIONER, SETTLEMENT AND CONSOLIDATION GOPINATH BISWAL VS	PRAHALLADA SAHU VS	// // 0
139	WP(C)/0010490/2020	STATE OF ODISHA PRIYA DARSAN RAY VS	SWARUP KUMAR PATNAIK VS	// // 0
140	WP(C)/0010491/2020	STATE OF ODISHA DR.BISHNU PRASAD SAR VS	DEEPALI MOHAPATRA VS	// // 0
141	WP(C)/0010492/2020	STATE OF ODISHA PRAVAKAR BEHURA VS	SUSANTA KUMAR NAYAK VS	// // 0
142	WP(C)/0010493/2020	UNION OF INDIA KARTIKA CHANDRA SAHOO VS	SUSANTA KUMAR NAYAK VS	// // 0
143	WP(C)/0010494/2020	UNION OF INDIA KIRANBALA NAYAK VS	B.K.SAHOO VS	// // 0
144	WP(C)/0010495/2020	STATE OF ODISHA TAPAS KUMAR MOHANTY VS	DINESH KUMAR PANDA VS	// // 0
145	WP(C)/0010496/2020	UTKAL UNIVERSITY JHILILATA BHOI VS	DHANANJAYA NAYAK VS	// // 0
146	WP(C)/0010497/2020	GOVT.OF ODISHA SATYAPRIYA SAMANTARAY VS	RAMAKANTA SAHOO VS	// // 0
147	WP(C)/0010498/2020	PRINCIPAL SECRETARY TO GOVT.DEPT P.KAMARAJU VS	LALIT KUMAR MAHARANA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0010499/2020	BENUDHAR BARAL VS GOVERNMENT OF ODISHA	DHANANJAYA NAYAK VS	// 0 //
149	WP(C)/0010500/2020	BIJAY KUMAR MUDULI VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
150	WP(C)/0010501/2020	MANORANJAN MANGARAJ VS STATE OF ODISHA	A.K.ACHARYA VS	// 0 //
151	WP(C)/0010502/2020	BANAMALI SAHOO VS STATE BANK OF INDIA	CHANDRAKANTA PRADHAN VS	// 0 //
152	WP(C)/0010503/2020	KALPANA NAYAK VS STATE OF ORISSA	LALITENDU MISHRA VS	// 0 //
153	WP(C)/0010504/2020	DAITARI BEHERA VS STATE OF ODISHA	ARUN KUMAR ACHARY VS	// 0 //
154	WP(C)/0010505/2020	CHANDRAMANI NAYAK VS THE STATE OF ODISHA	B.S.RAYAGURU VS	// 0 //
155	WP(C)/0010506/2020	LOCHAN PARIDA VS STATE OF ORISSA	SUKANTA KUMAR DALAI VS	// 0 //
156	WP(C)/0010507/2020	GADADHAR PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
157	WP(C)/0010508/2020	RAGUNATH PRADHAN VS STATE OF ORISSA	SUKANTA KUMAR DALAI VS	// 0 //
158	WP(C)/0010509/2020	BHARAT PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
159	WP(C)/0010510/2020	RAGHUNATH PRADHAN	SUKANTA KUMAR DALAI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
160	WP(C)/0010511/2020	RATNAKAR SAHOO	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ORISSA		//
161	WP(C)/0010512/2020	PANDAB DALAI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0010513/2020	RADHA MOHAN SAHOO	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ORISSA		//
163	WP(C)/0010514/2020	RABINDRA PANIGRAHI	MANAS RANJAN SATPATHY	//
		VS	VS	0
		THE TAHASILDAR, MUNIGUDA		//
164	WP(C)/0010515/2020	GOPAL CH.PRADHAN	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0010516/2020	PABITRA SAHOO	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ORISSA		//
166	WP(C)/0010517/2020	DHABALESWAR PARIDA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0010518/2020	BHASKAR CHANDRA MAHARANA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ORISSA		//
168	WP(C)/0010519/2020	CHAKRADHARA PANDA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0010520/2020	INDRAMANI PRADHAN	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ORISSA		//
170	WP(C)/0010521/2020	BIJAY KUMAR PRADHAN	SUKANTA KUMAR DALAI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0010522/2020	STATE OF ODISHA RAJKISHORE SAHOO VS	SUKANTA KUMAR DALAI VS	// // 0
172	WP(C)/0010523/2020	STATE OF ORISSA KALYANI TRIPATHY VS	SUKANTA KUMAR DALAI VS	// // 0
173	WP(C)/0010524/2020	STATE OF ODISHA DIBAKAR SAHOO VS	SUKANTA KUMAR DALAI VS	// // 0
174	WP(C)/0010525/2020	STATE OF ORISSA SUKANTA PRADHAN VS	SUKANTA KUMAR DALAI VS	// // 0
175	WP(C)/0010526/2020	STATE OF ODISHA BENU DHAR PRADHAN VS	SUKANTA KUMAR DALAI VS	// // 0
176	WP(C)/0010527/2020	STATE OF ORISSA PRABHAT MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
177	WP(C)/0010528/2020	STATE OF ODISHA NASIREN BIBI VS	SUKANTA KUMAR DALAI VS	// // 0
178	WP(C)/0010529/2020	STATE OF ORISSA BIJAYA BEHERA VS	SUKANTA KUMAR DALAI VS	// // 0
179	WP(C)/0010530/2020	STATE OF ODISHA SANJEEV PRADHAN VS	SUKANTA KUMAR DALAI VS	// // 0
180	WP(C)/0010531/2020	STATE OF ORISSA MURALIDHARA MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
181	WP(C)/0010532/2020	STATE OF ODISHA HEMANTI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :19/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0010533/2020	AMBUJ DAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
183	WP(C)/0010534/2020	BHUBANE MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
184	WP(C)/0010535/2020	NITYA CHINDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
185	WP(C)/0010536/2020	BHUBANE MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
186	WP(C)/0010537/2020	DHABALESWAR KAIBARTA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
187	WP(C)/0010538/2020	SANDHAR PUNJI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
188	WP(C)/0010539/2020	DEEPAK JAGAT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
189	WP(C)/0010540/2020	HIRADHAR GUAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
190	WP(C)/0010541/2020	RABINDRA PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
191	WP(C)/0010542/2020	BASUDEV JAGAT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
192	WP(C)/0010543/2020	HEMAKANTI BHOI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
193	WP(C)/0010544/2020	AVAYA KUMAR RANA	JYOTI PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0010545/2020	M/S.SRABANI TIMBER PVT.LTD	SOUGAT DASH	//
		VS	VS	0
		AUTHORISED OFFICER CANARA BANK		//
195	WP(C)/0010546/2020	AJAY SHAH	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0010547/2020	ANADI CHARAN RANA	JYOTI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0010548/2020	BANABIHARI RANA	JYOTI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0010549/2020	ASWINI KU.DASH	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0010550/2020	KARTIKA RANA	JYOTI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0010551/2020	SIBA PRASAD RANA @ SIBA PRASAD MOHAPATRA	JYOTI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0010552/2020	CHANDRA SEKHAR MOHAPATRA	JYOTI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0010553/2020	RABINDRA KU.BANI	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0010554/2020	DURGA PRASAD RANA	JYOTI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0010555/2020	GOPINATH RANA	JYOTI PATNAIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0010556/2020	STATE OF ODISHA MANORANJAN RANA VS	JYOTI PATNAIK VS	// // 0
206	WP(C)/0010557/2020	STATE OF ODISHA PRAFULLA KUMAR RANA VS	JYOTI PATNAIK VS	// // 0
207	WP(C)/0010558/2020	STATE OF ODISHA LIAKAT ALLI VS	SUSANTA KU.TRIPATHY VS	// // 0
208	WP(C)/0010559/2020	STATE OF ODISHA SUDAM RANA VS	JYOTI PATNAIK VS	// // 0
209	WP(C)/0010560/2020	STATE OF ODISHA SARAT KUMAR RANA VS	JYOTI PATNAIK VS	// // 0
210	WP(C)/0010561/2020	STATE OF ODISHA RAJKISHORE RANA VS	JYOTI PATNAIK VS	// // 0
211	WP(C)/0010562/2020	STATE OF ODISHA CHAITANYA MALLICK VS	SUSANTA KUMAR TRIPATHY VS	// // 0
212	WP(C)/0010563/2020	STATE OF ODISHA SESADEV RANA VS	JYOTI PATNAIK VS	// // 0
213	WP(C)/0010564/2020	STATE OF ODISHA SHANTILATA MOHANTY VS	SUSANTA KUMAR TRIPATHY VS	// // 0
214	WP(C)/0010565/2020	STATE OF ODISHA DURGA PRASAD PATI VS	JAYADEBA BEHERA VS	// // 0
215	WP(C)/0010566/2020	STATE OF ODISHA RAMACHANDRA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0010567/2020	RUTHIRAJ MAHANANDIA VS STATE OF ODISHA	SAMEM KUMAR PATTNAIK VS	// 0 //
217	WP(C)/0010568/2020	CHINTAMANI @ CHHIDA BEHERA VS COLLECTOR, ANGUL	B.B.ROUTRAY VS	// 0 //
218	WP(C)/0010569/2020	BIBHUTI BHUSAN PADHI VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
219	WP(C)/0010570/2020	JAGANNATH MALIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
220	WP(C)/0010571/2020	NARAHARI DAS VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
221	WP(C)/0010572/2020	DR.SUSANTA KUMAR BARIK VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
222	WP(C)/0010573/2020	PRAMOD KUMAR MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
223	WP(C)/0010574/2020	GOPINATH PRADHAN VS STATE OF ODISHA	PRAVASH CH.JENA VS	// 0 //
224	WP(C)/0010575/2020	KUSHA PANIGRAHI VS STATE OF ORISSA	GOPAL KRISHNA BEHERA VS	// 0 //
225	WP(C)/0010576/2020	ARAKHITA DANDAPAT VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
226	WP(C)/0010577/2020	NITYANANDA PANIGRAHI VS STATE OF ODISHA	PRAVASH CH.JENA VS	// 0 //
227	WP(C)/0010578/2020	PRAKASH KUMAR NAIK	PRAFULLA KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0010579/2020	SURESH CHANDRA SAHU	A.MOHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0010580/2020	NARAYAN CHANDRA SWAIN @ NARAYAN SWAIN	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0010581/2020	ANNAPURNA DAS	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0010582/2020	DHARANIDHAR BARAL	SUSANTA KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0010583/2020	KUSUMALATA JENA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0010584/2020	NILAMANI PAIKRAY @ N.PAIKARAY	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0010585/2020	NILAMANI PAIKRAY @ N.PAIKARAY	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0010586/2020	CHAKRADHAR PATRA	SUSANTA KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0010587/2020	NILAMANI PAIKRAY @ N.PAIKARAY	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0010588/2020	PUSPALATA ROUT @ SWAIN	KABIR KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0010589/2020	PRASANTA KUMAR DAS	MAHENDRA KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0010590/2020	STATE OF ODISHA BISWANATH JENA VS	KABIR KUMAR JENA VS	// // 0
240	WP(C)/0010591/2020	STATE OF ODISHA SHARAT KUMAR NAYAK VS	MAHENDRA KUMAR SAHOO VS	// // 0
241	WP(C)/0010592/2020	STATE OF ODISHA AKSHAYA KUMAR BEHERA VS	KABIR KUMAR JENA VS	// // 0
242	WP(C)/0010593/2020	STATE OF ODISHA BHAGABAN ROUT VS	ASHOK KU SAHU VS	// // 0
243	WP(C)/0010594/2020	STATE OF ODISHA SANJUKTA TRIPATHY VS	MAHENDRA KUMAR SAHOO VS	// // 0
244	WP(C)/0010595/2020	STATE OF ODISHA LILY MANJARI ROUTRAY VS	KABIR KUMAR JENA VS	// // 0
245	WP(C)/0010596/2020	STATE OF ODISHA DIJENDRA PRASAD DAS VS	SRIKAR KUMAR RATH VS	// // 0
246	WP(C)/0010597/2020	STATE OF ODISHA G.PRAMEELA VS CHAIRMAN,INDIAN OIL CORPORATION	NEELAKANTHA PANDA VS	// // 0
247	WP(C)/0010598/2020	STATE OF ODISHA SATYABATI UJIR VS	SANTANU KUMAR SARANGI VS	// // 0
248	WP(C)/0010599/2020	STATE OF ODISHA CHOUDHURY MANOJ KUMAR SAHU VS	BISWABIHARI MOHANTY VS	// // 0
249	WP(C)/0010600/2020	SKILL DEVELOPMENT AND TECHNICAL EDUCATION SURESH CHANDRA SUARA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0010601/2020	ASISH KUMAR MOHANTY VS STATE OF ODISHA	B.P.B.BAHALI VS	// 0 //
251	WP(C)/0010602/2020	SACHIPATI PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
252	WP(C)/0010603/2020	RABINDRA PRASAD MOHANTY VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
253	WP(C)/0010604/2020	KAILASH CHANDRA MOHAPATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
254	WP(C)/0010605/2020	BINOD KUMAR YADAV @ VINOD KUMAR YADAV VS STATE OF ODISHA	SUSHANTA KUMAR DALAI VS	// 0 //
255	WP(C)/0010606/2020	JAYASHANKAR MAHARANA VS UNION OF INDIA	PRAKASH RANJAN BARIK VS	// 0 //
256	WP(C)/0010607/2020	TILOTTAMA NAIK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
257	WP(C)/0010608/2020	AKHAYA ROUT VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
258	WP(C)/0010609/2020	THE BRANCH MANAGER NATIONAL INSURANCE CORPORATION VS RANJAN KUMAR TANTY	PRAKASH KUMAR MOHANTY VS	// 0 //
259	WP(C)/0010610/2020	SUNIL KUMAR DASH VS THE UNION OF INDIA	BHARAT JALLI VS	// 0 //
260	WP(C)/0010611/2020	SUSHANTA KUMAR SAHOO VS THAT STATE OF ODISHA	DEBADUTTA SETHI VS	// 0 //
261	WP(C)/0010612/2020	RABINARAYAN MISHRA	SUBRATA PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE COLLECTOR OF DHENKANAL		//
262	WP(C)/0010613/2020	BASANTA MANJARI DASH	B.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0010614/2020	JAYANTA KUMAR BISWAL	MAHENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0010615/2020	RAMESH CHANDRA BEHERA	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0010616/2020	STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
		APARNA SINHA		//
266	WP(C)/0010617/2020	M/S.AJAX PETRO	KAJAL SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
267	WP(C)/0010618/2020	GAGAN BIHARI BEHERA	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0010619/2020	GANGADHAR BEHERA	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0010620/2020	RAJ KISHORE BEHERA	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0010621/2020	NISHAMANI NAYAK	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0010622/2020	MANISHA RANI TAKRI	ANURAG PATI	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0010623/2020	NIRAKARA PALTASINGH	ARUN KUMAR ACHARYA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0010624/2020	STATE OF ODISHA JAY CHANDRA ROY VS	ARUN KUMAR ACHARYA VS	// // 0
274	WP(C)/0010625/2020	STATE OF ODISHA RABINRAYAN MISHRA VS	ARUN KUMAR ACHARYA VS	// // 0
275	WP(C)/0010626/2020	STATE OF ODISHA LAXMIDHAR BEHERA VS	ARUN KUMAR ACHARYA VS	// // 0
276	WP(C)/0010627/2020	STATE OF ODISHA AKSHAYA KHILLAR VS	GOPAL KRUSHNA MOHANTY VS	// // 0
277	WP(C)/0010628/2020	STATE OF ODISHA RANJAN KUMAR NAYAK VS	S.K.SAMAL VS	// // 0
278	WP(C)/0010629/2020	DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL PULIN KUMAR MANDAL VS	S.K.SAMAL VS	// // 0
279	WP(C)/0010630/2020	DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL RANJAN MISHRA VS	GOPAL KRUSHNA MOHANTY VS	// // 0
280	WP(C)/0010631/2020	STATE OF ODISHA MOUMITA SARKAR VS	K.C.MAJHI VS	// // 0
281	WP(C)/0010632/2020	UNION OF INDIA BIPIN KUMAR SAHOO VS	K.C.MAJHI VS	// // 0
282	WP(C)/0010633/2020	UNION OF INDIA MD.NAYEEM VS	K.C.MAJHI VS	// // 0
283	WP(C)/0010634/2020	UNION OF INDIA RAJKISHORE SAHU VS	GOPAL KRUSHNA MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0010635/2020	BHAGABAT PATRA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
285	WP(C)/0010636/2020	RABINARYAN BEHERA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
286	WP(C)/0010637/2020	BASUDEV KHILLAR VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
287	WP(C)/0010638/2020	ASHOK KUMAR PATRA VS STATE OF ODISHA	RAGHUNATH SINGH VS	// 0 //
288	WP(C)/0010639/2020	SUDARSAN NAYAK VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
289	WP(C)/0010640/2020	RAGHUNATH RATNALU VS STATE OF ODISHA	RAGHUNATH SINGH VS	// 0 //
290	WP(C)/0010641/2020	PREMKARI BAGH VS STATE OF ODISHA	RAGHUNATH SINGH VS	// 0 //
291	WP(C)/0010642/2020	BASANT KUMAR PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
292	WP(C)/0010643/2020	UMAKANTA RATH VS STATE OF ODISHA	RAGHUNATH SINGH VS	// 0 //
293	WP(C)/0010644/2020	RAJISHORE JENA VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
294	WP(C)/0010645/2020	DEBENDRA KUMAR PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
295	WP(C)/0010646/2020	KRUSHNA CHANDRA RATH	CHANDAN MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
296	WP(C)/0010647/2020	SASHIBHUSAN SWAIN	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0010648/2020	MANORANJAN PATRA	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
298	WP(C)/0010649/2020	ORU CANTI KANDAIAL	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
299	WP(C)/0010650/2020	PRATAP KUMAR PARIDA	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0010651/2020	SANTOSH KUMAR MOHAPATRA	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0010652/2020	BIKRAMADITYA MOHANTY	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
302	WP(C)/0010653/2020	GAYADHAR MISHRA @ GAYADHARA MISHRA	S.GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0010654/2020	DIBYAKANTI BEHERA	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0010655/2020	SUDHIRA KUMAR MOHANTY	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
305	WP(C)/0010656/2020	SRIKANT SAMAL	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0010657/2020	MANNU LAL SHARMA	CHANDAN MISHRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :19/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0010658/2020	UNION OF INDIA RANJAN KUMAR PATRA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// // 0 //
308	WP(C)/0010659/2020	BHAJAHARI MOHANTY VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
309	WP(C)/0010660/2020	MURSID KHAN VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
310	WP(C)/0010661/2020	NABAKISHORE PRUSETH VS NATIONAL HIGHWAYS AUTHORITY OF INDIA	PRASANTA KUMAR PANDA VS	// 0 //
311	WP(C)/0010662/2020	MANOJ KUMAR RATH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
312	WP(C)/0010663/2020	PURANDAR @ PURENDRA PRUSTY VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	// 0 //
313	WP(C)/0010664/2020	BANAMBAR NAYAK VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
314	WP(C)/0010665/2020	MANAS RANJAN PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
315	WP(C)/0010666/2020	KASINATH PRADHAN VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
316	WP(C)/0010667/2020	RABINDRA KUMAR SAMAL VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
317	WP(C)/0010668/2020	DILLIP KUMAR PATTNAIK VS STATE OF ORISSA	LALATENDU KANUNGO VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :19/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0010669/2020	RATIKANT JENA VS STATE OF ODISHA	GOPAL KRISHNA MOHANTY VS	// 0 //
319	WP(C)/0010670/2020	SIBA PRASAD PATRA VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
320	WP(C)/0010671/2020	NIROD KUMAR NAYAK VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
321	WP(C)/0010672/2020	DHIRENDRANATH MAHAKUDU VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
322	WP(C)/0010673/2020	RANJAN KUMAR SAMAL VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
323	WP(C)/0010674/2020	KAILASINI ROUTRAY VS CHIEF MANAGER AXIS BANK	N.SAHANI VS	// 0 //
324	WP(C)/0010675/2020	BRAHMANANDA KAR VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
325	WP(C)/0010676/2020	PRAKASH CHANDRA PADHY VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //
326	WP(C)/0010677/2020	RAM CHANDRA PATRA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
327	WP(C)/0010678/2020	SATYA NARAYAN MISHRA VS UNION OF INDIA	PRAVASH CH.JENA VS	// 0 //
328	WP(C)/0010679/2020	BASANTA KUMAR BEJ VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
329	WP(C)/0010680/2020	LAXMIDHAR BARIK	SUBHRANSU BHUSANA MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		DISTRICT JUDGE,BALASORE		//
330	WP(C)/0010681/2020	SANTANU LOHURA	RABINDRANATH PRUSTY	//
		VS	VS	0
		PRADEEP KAUR		//
331	WP(C)/0010682/2020	NIRANJAN SAHOO	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0010683/2020	SRIKANTA NAYAK	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0010684/2020	BABLU CHARAN ROUT	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0010685/2020	SASMITA MUDULI	BHAGABAN GUIN	//
		VS	VS	0
		AUTHORISED OFFICER, CANARA BANK		//
335	WP(C)/0010686/2020	ATAL BEHARI ROUSTRAY	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0010687/2020	BARUN KUMAR JYOTI	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0010688/2020	NIRANJAN MOHARANA	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0010689/2020	BIDYADHAR JENA	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0010690/2020	MAHESWAR SAHOO	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
340	ABLAPL/0004071/2020	BASANTA KUMAR SAHU @ BABULI SAHU	ARJUNA CHARAN BEHERA	KHAIRA /47 /2020
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0004072/2020	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	B.N.PANDA-2 VS	// ANGUL TOWN /278 /2020 ()
342	ABLAPL/0004073/2020	STATE OF ODISHA TULU @ SOUBHAGAY PRADHAN VS	S.ROUT VS	// BARANGA /45 /2020 ()
343	ABLAPL/0004074/2020	STATE OF ODISHA TULU PATRA VS	S.ROUT VS	// / /0 ()
344	ABLAPL/0004075/2020	STATE OF ODISHA BANAMALI GIRI VS	JAYANTA KUMAR MAJHI VS	// SINGLA /53 /2020 ()
345	ABLAPL/0004076/2020	STATE OF ODISHA SHIBA SHANKAR JENA VS	JAYANTA KUMAR MAJHI VS	// SINGLA /155 /2018 ()
346	ABLAPL/0004077/2020	STATE OF ODISHA KARTIK DAS VS	JAYANTA KUMAR MAJHI VS	// KHANTAPADA /320 /2019 ()
347	ABLAPL/0004078/2020	STATE OF ODISHA GAJENDRA MALIK VS	JAYANTA KUMAR MAJHI VS	// CHANDIPUR /21 /2020 ()
348	ABLAPL/0004079/2020	STATE OF ODISHA SONU SAHOO VS	RANJAN KUMAR PRADHAN VS	// SEA BEACH /37 /2020 ()
349	ABLAPL/0004080/2020	STATE OF ODISHA BHIMA PRADHAN VS	AMITAV TRIPATHY VS	// NAYAGARH /14 /2020 ()
350	ABLAPL/0004081/2020	STATE OF ODISHA AJIT DAS VS	PRATAP CHANDRA ROUT VS	// KHANTAPADA /92 /2020 ()
351	ABLAPL/0004082/2020	STATE OF ODISHA ANANTA @ SASHIKANTA SAU VS STATE OF ODISHA	B.SINGH VS	// REMUNA /52 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0004083/2020	G.APPANA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA-1 VS	GOLANTHARA (BERHAMPUR) /74 /2020 () //
353	ABLAPL/0004084/2020	BAGI LAKRA VS STATE OF ODISHA	G.S.NAMTOAR VS	BRAHMANITARANG /09 /2015 () //
354	ABLAPL/0004085/2020	RANJEET KUMAR MOHANTY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /86 /2019 () //
355	ABLAPL/0004086/2020	ASKHYA BEHERA @ BALIA VS STATE OF ODISHA	S.ROUT VS	BALASORE TOWN /43 /2020 () //
356	ABLAPL/0004087/2020	HAPPY SWAIN @ INDRAJIT SWAIN VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /88 /2020 () //
357	ABLAPL/0004088/2020	DEBENDRANATH MALLICK VS STATE OF ODISHA	SANJIB MOHANTY VS	JAGATPUR /104 /2020 () //
358	ABLAPL/0004089/2020	JAGABANDHU MAHAL @ JAGABANDHU MAHAL VS STATE OF ODISHA	AMULYA NARAYAN MISHRA-4 VS	BHADRAK RURAL /166 /2020 () //
359	ABLAPL/0004090/2020	PARSURAM KHILAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KOIDA /17 /2020 () //
360	ABLAPL/0004091/2020	KULAMANI PRADHAN VS STATE OF ODISHA	S.S.RAY-2 VS	HEMGIR /59 /2020 () //
361	ABLAPL/0004092/2020	RAM BHAROSE SHAW VS STATE OF ODISHA	BISWAJIT NAYAK VS	/ /0 () //
362	ABLAPL/0004093/2020	SK.SARAFAT VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	INDUSTRIAL /36 /2020 () //
363	ABLAPL/0004094/2020	RAM BHAROSE SHAW	BISWAJIT NAYAK	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		UNION OF INDIA		//
364	ABLAPL/0004095/2020	LOKANATH SINGH @ RAJA	BS.DASPARIDA	RAMACHANDI /47 /2019
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0004096/2020	GANESWAR MEHER	DEBASIS SARANGI	KANTAMAL /32 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0004097/2020	ASHOK KUMAR JAIN	B.S.DASPARIDA	ANGUL TOWN /227 /2019
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0004098/2020	BAGA @ LAXMIDHAR BEHERA	S.K.BHANJADEO	AIR FIELD P.S. /11 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0004099/2020	ARJUNA PRADHAN @ AJAN PRADHAN	S.K.MOHANTY	KODALA /46 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0004100/2020	T.SIMANCHAL REDDY @ SIMA REDDY	S.K.MOHANTY	KABISURYANAGAR (KODALA) /261 /2019
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0004101/2020	ARUN KUMAR GIRI @ MANIA	PRAVASH CH.JENA	JALESWAR /75 /2018
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0004102/2020	RAM BHAROSE SHAW	BISWAJIT NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0004103/2020	MAHAJANI PRADHAN	JITENDRA KUMAR DIGAL	G.UNDYAGIRI /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0004104/2020	MONA @ MANISHA SETHY	MOHENDRA KUMAR MOHAPATRO	RAJKANIKA /224 /2016
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0004105/2020	RAM BHAROSE SHAW	BISWAJIT NAYAK	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0004106/2020	UNION OF INDIA PADU JANI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// BOIPARIGUDA /36 /2020 ()
376	ABLAPL/0004107/2020	PRAVAT PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// ANGUL TOWN /288 /2020 ()
377	ABLAPL/0004108/2020	DILLIP KUMAR ROUT VS STATE OF ODISHA	DEBASIS MOHAPATRA VS	// BOLAGARH P.S. /36 /2020 ()
378	ABLAPL/0004109/2020	RAJAT KUMAR PRADHAN VS STATE OF ODISHA	J.K.DIGAL VS	// G.UNDYAGIRI /17 /2020 ()
379	ABLAPL/0004110/2020	B.BHASKAR RAO VS STATE OF ODISHA	V.NARASINGH VS	// KALIMELA /121 /2019 ()
380	ABLAPL/0004111/2020	TITU PRADHAN VS STATE OF ODISHA	S.K.MOHANTY VS	// KODALA /46 /2020 ()
381	ABLAPL/0004112/2020	BISWAMBAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// / /0 ()
382	ABLAPL/0004113/2020	SANJAY KUMAR MALLIK VS STATE OF ODISHA	MANAS CHAND VS	// VIGILANCE PS (BERHAMPUR) /35 /2017 ()
383	ABLAPL/0004114/2020	BABUL KANDI @ BABULI KANDI @ GUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// SARANAKUL /85 /2017 ()
384	ABLAPL/0004115/2020	SANDEEP SWAIN VS STATE OF ODISHA	MANAS CHAND VS	// NIMAPADA /67 /2020 ()
385	ABLAPL/0004116/2020	KHAYAMASAGAR MALLICK VS STATE OF ODISHA	SANJIB MOHANTY VS	// JAGATPUR /104 /2020 ()

ORISSA HIGH COURT**FILING REPORT AS ON :19/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0004117/2020	ASHOK BHOLA VS STATE OF ODISHA	MANAS CHAND VS	BANAPUR P.S. /72 /2020 () //
387	ABLAPL/0004118/2020	SANTOSH KUMAR DASH VS STATE OF ODISHA	MD.RIAZ VS	CHANDRASEKHARPUR /98 /2020 () //
388	ABLAPL/0004119/2020	AMULYA KU. PRUSTY VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	DHENKANAL TOWN /336 /2019 () //
389	ABLAPL/0004120/2020	JEEBANMOHAN NAYAK VS STATE OF ODISHA	RAMAKANTA NAYAK VS	/ /0 () //
390	ABLAPL/0004121/2020	ADITYA PRASAD PRUSTY VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	DHENKANAL TOWN /336 /2019 () //
391	ABLAPL/0004122/2020	TAPAS MANGARAJ @ TAPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /256 /2019 () //
392	ABLAPL/0004123/2020	GYANA PRAKASH NANDA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	CANTONMENT ROAD /166 /2019 () //
393	ABLAPL/0004124/2020	BALARAM AGRAWAL VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR TOWN /103 /2020 () //
394	ABLAPL/0004125/2020	PRADYMNA PRADHAN VS STATE OF ODISHA	B.K.NAYAK VS	KAKATAPUR /34 /2020 () //
395	ABLAPL/0004126/2020	BIKRAM JENA @ BIKI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
396	ABLAPL/0004127/2020	SANTOSH KHANDA VS STATE OF ODISHA	PRAVASH CH.JENA VS	KAMARDA /5 /2020 () //
397	ABLAPL/0004128/2020	S.K.KHALEQUE @ SK.KHALEK	PRAVASH CH.JENA	KAMARDA /17 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0004129/2020	SK.MALEK	PRAVASH CH.JENA	KAMARDA /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0004130/2020	TRUPTI RANJAN DAS	PRASANTA KUMAR SAHOO	PIPLI /255 /2015
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0004131/2020	JITENDRA SWAIN	RITURANJAN CHHOTARAY	ASTARANGA /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0004132/2020	IDRISH KHAN	RITURANJAN CHHOTARAY	BALIPATNA /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0004133/2020	PUSPANJALI PANDA	JYOTIRMAYA SAHOO	BANAPUR P.S. /83 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0004134/2020	SAROJ KUMAR SAMANTARA	NIRANJAN SINGH-1	ORIENT /21 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0004135/2020	BIMBALI CHULI	BIBHUTI RANJAN MOHANTY	TANGI /283 /2019
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0004136/2020	DEEPTI RANJAN MALLICK	BISWAJIT NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0004137/2020	DEEPTI RANJAN MALLICK	BISWAJIT NAYAK	/ /0
		VS	VS	()
		UNION OF INDIA		//
407	ABLAPL/0004138/2020	PUNILAL SHAW	BISWAJIT NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0004139/2020	PUNILAL SHAW	BISWAJIT NAYAK	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0004140/2020	UNION OF INDIA DHANMAN SHAW VS	BISWAJIT NAYAK VS	// / /0 ()
410	ABLAPL/0004141/2020	STATE OF ODISHA DHANMAN SHAW VS	BISWAJIT NAYAK VS	// / /0 ()
411	ABLAPL/0004142/2020	UNION OF INDIA SANJU PRADHAN @ SANJAY PRADHAN VS	AMLAN SHAKTI PAUL VS	// SPL.TASK FORCE /12 /2019 ()
412	ABLAPL/0004143/2020	STATE OF ODISHA KUMARI MAMA JENA @ ARJYASUTA JENA VS	SANTOSH KUMAR DWIVEDY VS	// KHAIRA /55 /2020 ()
413	ABLAPL/0004144/2020	STATE OF ODISHA GOPINATH SIKHA VS	SUMANTA KUMAR NAYAK VS	// BHEDEN /23 /2020 ()
414	ABLAPL/0004145/2020	STATE OF ODISHA K.NIKHIL @ KARUSODI NIKHIL VS	SMRUTI RANJAN MOHAPATRA VS	// MALGODOWN /36 /2019 ()
415	ABLAPL/0004146/2020	STATE OF ODISHA ANJAY JAYASINGH VS	KAILASH CHANDRA SAHOO VS	// ATHGARH /73 /2020 ()
416	ABLAPL/0004147/2020	STATE OF ODISHA KAILASH CHANDRA DAS VS	H.N.MOHAPATRA VS	// / /0 ()
417	ABLAPL/0004148/2020	STATE OF ODISHA PRAKASH CHANDRA GOLDAR VS	S.K.LENKA VS	// ROURKELA GRPS. /03 /2020 ()
418	ABLAPL/0004149/2020	STATE OF ODISHA PURNENDU KUMAR MOHANTY VS	SAMIR KUMAR MISHRA VS	// BALASORE TOWN /25 /2015 ()
419	ABLAPL/0004150/2020	STATE OF ODISHA SANTOSH BARIK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// BARIPADA SADAR /29 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WPC(OAC)/0000412/2019	DR.SABYASACHI PANDA VS STATE OF ODISHA	M/S.MANOJA KUMAR KHUNTIA VS	// 0 //
421	WPC(OAC)/0000456/2000	DURGA CHARAN BEHERA VS STATE OF ODISHA	M/S.MANOJA KUMAR KHUNTIA VS	// 0 //
422	WPC(OAC)/0001570/2016	KHIROD KUMAR NANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
423	WPC(OAC)/0002373/2014	BIJAYA KUMAR PARIDA VS STATE OF ODISHA	M/S.BIJAYA KUMAR BEHERA VS	// 0 //
424	WPC(OAC)/0004003/2016	SUBHASISH PARIDA VS STATE OF ODISHA	M/S.MANOJA KUMAR KHUNTIA VS	// 0 //
425	CONTC(CPC)/0000292/2016	JADUNATH MISHRA VS RANJAN CHOPRA, COMMNR. CUM SECY.	GYANENDRA CHANDRA SWAIN VS	// 0 //
426	CONTC(CPC)/0000298/2016	MUKUNDA NAYAK VS RANJAN CHOPRA, COMMNR. CUM SECY.	GYANENDRA CHANDRA SWAIN VS	// 0 //
427	CONTC(CPC)/0000303/2016	SASMITA NAYAK VS RANJANA CHOPRA, COMMNR. CUM SECY.	GYANENDRA CHANDRA SWAIN VS	// 0 //
428	CONTC(CPC)/0000381/2016	SRIMANTA MISHRA VS DR.MONA SHARMA, IAS	UPENDRA KUMAR SAMAL VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :19/03/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	36/2020 TRPCRL/36/2020	SINGHADWAR ESTCON PVT. LTD.-MP	DEBI PRASAD PATTNAIK
2	57/2020 SA/377/2001	SANATAN PATRA-MP	M/S.B.H.MOHANTY
3	71/2020 CMAPL/919/2019	M/S.NATIONAL TRADING CO.-MP	ADV.
4	72/2020 CMAPL/924/2019	M/S.NATIONAL TRADING CO.-MP	ADV.
5	73/2020 CMAPL/922/2019	M/S. NATIONAL TRADING CO.-MP	ADV.
6	74/2020 CMAPL/920/2019	M/S.CHANDI KHADYA BHANDAR-MP	ADV.
7	75/2020 CMAPL/832/2019	SARBESWAR GOCHHAYAT-MP	M/S.SUSHANTA KUMAR JOSHI,B.R.TRIPATHY
8	76/2020 CMAPL/192/2020	CHITTARANJAN PANDA-MP	ADV.
9	79/2020 CONTC/33/2020	DEBABRATA PATTNAYAK-MP	DAYANANDA MOHAPATRA
10	80/2020 CONTC/1220/2020	INSERRURP-MP	ADV
11	90/2020 CRLMP/449/2020	KALLOLCHANDRA PANDA-MP	PRONOY MOHANTY
12	124/2020 WPC(OAC)/456/2000	DURGA CHARAN BEHERA-MP	M/S.MANOJA KUMAR KHUNTIA
13	125/2020 WPC(OAC)/456/2000	DURGA CHARAN BEHERA-MP	M/S.MANOJA KUMAR KHUNTIA
14	126/2020 WPC(OAC)/1570/2016	KHIROD KUMAR NANDA-MP	SHASHI BHUSAN JENA
15	127/2020 WPC(OAC)/2373/2014	BIJAYA KUMAR PARIDA-MP	M/S.BIJAYA KUMAR BEHERA
16	128/2020 WPC(OAC)/4003/2016	SUBHASISH PARIDA-MP	M/S.MANOJA KUMAR KHUNTIA
17	141/2020 RPFAM/90/2020	RAJENDRA KU.ACHARYA-MP	SMRUTI RANJAN MOHAPATRA
18	212/2020 RSA/48/2019	RABINDRA BEHERA-MP	SAMIR KUMAR MISHRA
19	213/2020 RSA/346/2010	BINOD BIHARI PATEL-MP	M/S.C.ANANDA RAO
20	214/2020 RSA/346/2010	BINOD BIHARI PATEL-MP	M/S.C.ANANDA RAO
21	215/2020 RSA/346/2010	BINOD BIHARI PATEL-MP	M/S.C.ANANDA RAO
22	247/2020 BLAPL/2771/2019	CHHABI NAYAK-MP	M/S.AMITAV TRIPATHY
23	248/2020 BLAPL/7741/2019	SIMANCHAL SAMAL-MP	SOURA CHANDRA MOHAPATRA
24	249/2020 BLAPL/8890/2019	KIRAN KHILA-MP	M/S DIPTIRANJAN BHOKTA, RAJIB LOCHAN PATNAIK
25	250/2020 BLAPL/2234/2020	SAMEER RANJAN PATRO-MP	ABHAS MOHANTY
26	251/2020	MANOJ PADHI @ SHATRUGHAN-MP	BIDYADHAR MANASINGH

27	BLAPL/2561/2020 252/2020	SURESH BARIK-MP	BIDYADHAR MANASINGH
28	BLAPL/2562/2020 288/2020	PRASANTA KUMAR GHOSAL-MP	BISHNU PRASAD PRADHAN
29	CRLREV/227/2020 304/2020	BOARD OF SECONDARY EDUCATION,ORISSA, CUTTACK	M.P.S.S.RAO
30	WA/204/2020 305/2020	PRABIR KUMAR PATTNAIK-MP	JITENDRA KUMAR DIGAL
31	WA/205/2020 306/2020	STATE OF ODISHA-MP	A.G.A.
32	WA/206/2020 307/2020	STATE OF ODISHA-MP	A.G.A.
33	WA/206/2020 308/2020	STATE OF ODISHA-MP	A.G.A.
34	WA/207/2020 309/2020	STATE OF ODISHA-MP	A.G.A.
35	WA/207/2020 314/2020	M/S. ORIENTAL INSURANCE CO. LTD.-MP	SUBRAT SATPATHY
36	FAO/200/2020 315/2020	M/S. SANTI ASSOCIATES-MP	M/S.G.N.MISHRA
37	FAO/435/2020 316/2020	STATE OF ODISHA-MP	A.G.A.
38	FAO/436/2020 317/2020	STATE OF ODISHA-MP	A.G.A.
39	FAO/436/2020 318/2020	KADAMBINI BHOI-MP	DHANANJAYA MUND
40	FAO/439/2020 319/2020	MAHESWAR MALLICK-MP	DHANANJAYA MUND
41	FAO/442/2020 320/2020	KABI PRADHAN-MP	DHANANJAYA MUND
42	FAO/443/2020 334/2020	DIPAK KUMAR BARDHAN-MP	MIHIR KANTA RATH
43	CMP/320/2020 400/2020	ANJAN RAUTIA-MP	J.MENDALI
44	ABLAPL/944/2020 407/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD	NISH KUMAR MISHRA
45	MACA/183/2020 408/2020	THE DIVISIONAL MANAGER,NEW INDIA ASSURANCE CO	SUBRAM SATPATHY
46	MACA/219/2020 409/2020	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	M/S.S.S.RAO
47	MACA/228/2020 410/2020	THE DIVISIONAL MANAGER, ROYAL SUNDARAM INSURANCE CO. LTD	ADARSH KUMAR
48	MACA/244/2020 411/2020	LEGAL MANAGER, BAJAJ ALLIANZ G.I.CO. LTD.-MP	ADAM ALI KHAN
49	MACA/245/2020 522/2020	SESAN NAYAK-MP	M/S. GOREKANATH DAS
50	CRLA/424/2016 523/2020	KUNU@SATYAJIT MOHANTY-MP	M/S.D.P.DHAL
51	CRLA/274/2018 524/2020	JAGADISH SAHOO-MP	M/S.D.P.DHAL
52	CRLA/191/2017 525/2020	KARTIKA MEHER@BIKASH MEHER@HIMANSHU MEHER	M.P.GEETANJALI MAJHI
53	CRLA/494/2017 526/2020	ASHIS MAHAKUD-MP	BIBHU PRASAD DAS
54	CRLA/239/2020 527/2020	ASHIS MAHAKUD-MP	BIBHU PRASAD DAS
55	CRLA/239/2020 530/2020	NITUSMITA DAS-MP	B.S.DASPARIDA
56	CRLMC/924/2020 531/2020	SUKADEV NAYAK-MP	P.K.RATH 1
57	CRLMC/816/2020 532/2020	RAJENDRA BAITHARU-MP	SANTOSH KUMAR SAMANTARAY
	CRLMC/925/2020		

58	533/2020 CRLMC/926/2020	SUBASH CHANDRA RAYAGURU@RAIGURU-MP	V.NARASINGH
59	534/2020 CRLMC/926/2020	SUBASH CHANDRA RAYAGURU@RAIGURU-MP	V.NARASINGH
60	535/2020 CRLMC/486/2020	PUSPALATA MULIA-MP	S.K.BHANJADEO
61	4597/2020 WP(C)/10461/2020	PRADEEP KUMAR SAHU-MP	JANMEJAYA RAY
62	4598/2020 WP(C)/10465/2020	BACHUMADHAB PRASAD-MP	SAMIR KUMAR MISHRA
63	4599/2020 WP(C)/10469/2020	ODISHA STATE COOPERATIVE SPINNING MILLS FEDERATION, KONDHAMUNDA	
64	4600/2020 WP(C)/10472/2020	PRADYUMNA KUMAR MOHAPATRA-MP	BIRAJA PRASANNA SATAPATHY
65	4601/2020 WP(C)/10474/2020	GYANA RANJAN KHUNTIA-MP	SANJIT KUMAR SAHOO
66	4602/2020 WP(C)/10476/2020	PRAKASH CHANDRA SAHU-MP	LAXMIDHAR DASH
67	4603/2020 WP(C)/10477/2020	BIRANCHI NARAYAN PRADHAN-MP	LAXMIDHAR DASH
68	4604/2020 WP(C)/10478/2020	SUKANTA KUMAR PATTNAIK @ PATTNAYAK-MP	LAXMIDHAR DASH
69	4605/2020 WP(C)/10479/2020	AJAY KUMAR MOHAKUD-MP	B.K.PARDHI
70	4606/2020 WP(C)/10481/2020	MANMATH KUMAR NAYAK-MP	MAHENDRA KUMAR DAS
71	4607/2020 WP(C)/9316/2020	ANUPAMA KHOSLA-MP	BIDYALOK MOHAPATRA
72	4608/2020 WP(C)/10480/2020	ASHOK KUMAR DAS-MP	MAHENDRA KUMAR DAS
73	4609/2020 WP(C)/9318/2020	SIBARAM BADA RAITA-MP	BIDYALOK MOHAPATRA
74	4610/2020 WP(C)/10488/2020	PUNYAPRAVA DASH-MP	N.K.SAHU
75	4611/2020 WP(C)/10489/2020	GOPINATH BISWAL-MP	PRAHALLADA SAHU
76	4612/2020 WP(C)/10490/2020	PRIYA DARSAN RAY-MP	SWARUP KUMAR PATNAIK
77	4613/2020 WP(C)/10491/2020	DR.BISHNU PRASAD SAR-MP	DEEPALI MOHAPATRA
78	4615/2020 WP(C)/10496/2020	JHILILATA BHOI-MP	DHANANJAYA NAYAK
79	4616/2020 WP(C)/10497/2020	SATYAPRIYA SAMANTARAY-MP	RAMAKANTA SAHOO
80	4617/2020 WP(C)/9926/2020	VEDANTA LIMITED-MP	SARADA PRASANNA SARANGI
81	4618/2020 WP(C)/10498/2020	P.KAMARAJU-MP	LALIT KUMAR MAHARANA
82	4619/2020 WP(C)/10499/2020	BENUDHAR BARAL-MP	DHANANJAYA NAYAK
83	4620/2020 WP(C)/10501/2020	MANORANJAN MANGARAJ-MP	A.K.ACHARYA
84	4621/2020 WP(C)/10502/2020	BANAMALI SAHOO-MP	CHANDRAKANTA PRADHAN
85	4622/2020 WP(C)/10503/2020	KALPANA NAYAK-MP	LALITENDU MISHRA
86	4623/2020 WP(C)/10504/2020	DAITARI BEHERA-MP	ARUN KUMAR ACHARY
87	4624/2020 WP(C)/10505/2020	CHANDRAMANI NAYAK-MP	B.S.RAYAGURU
88	4625/2020 WP(C)/9869/2018	M/S R.C. ENTERPRISES-MP	PABITRA KUMAR NAYAK
89	4626/2020	LOCHAN PARIDA-MP	SUKANTA KUMAR DALAI

90	WP(C)/10506/2020 4627/2020	GADADHAR PRADHAN-MP	SUKANTA KUMAR DALAI
91	WP(C)/10507/2020 4628/2020	RAGUNATH PRADHAN-MP	SUKANTA KUMAR DALAI
92	WP(C)/10508/2020 4629/2020	BHARAT PRADHAN-MP	SUKANTA KUMAR DALAI
93	WP(C)/10509/2020 4630/2020	RAGHUNATH PRADHAN-MP	SUKANTA KUMAR DALAI
94	WP(C)/10510/2020 4631/2020	PANDAB DALAI-MP	SUKANTA KUMAR DALAI
95	WP(C)/10512/2020 4632/2020	RATNAKAR SAHOO-MP	SUKANTA KUMAR DALAI
96	WP(C)/10511/2020 4633/2020	GOPAL CH.PRADHAN-MP	SUKANTA KUMAR DALAI
97	WP(C)/10515/2020 4634/2020	RADHA MOHAN SAHOO-MP	SUKANTA KUMAR DALAI
98	WP(C)/10513/2020 4635/2020	PABITRA SAHOO-MP	SUKANTA KUMAR DALAI
99	WP(C)/10516/2020 4636/2020	DHABALESWAR PARIDA-MP	SUKANTA KUMAR DALAI
100	WP(C)/10517/2020 4637/2020	BHASKAR CHANDRA MAHARANA-MP	SUKANTA KUMAR DALAI
101	WP(C)/10518/2020 4638/2020	CHAKRADHARA PANDA-MP	SUKANTA KUMAR DALAI
102	WP(C)/10519/2020 4639/2020	INDRAMANI PRADHAN-MP	SUKANTA KUMAR DALAI
103	WP(C)/10520/2020 4640/2020	RAJKISHORE SAHOO-MP	SUKANTA KUMAR DALAI
104	WP(C)/10522/2020 4641/2020	KALYANI TRIPATHY-MP	SUKANTA KUMAR DALAI
105	WP(C)/10523/2020 4642/2020	DIBAKAR SAHOO-MP	SUKANTA KUMAR DALAI
106	WP(C)/10524/2020 4643/2020	SUKANTA PRADHAN-MP	SUKANTA KUMAR DALAI
107	WP(C)/10525/2020 4644/2020	BENUDHAR PRADHAN-MP	SUKANTA KUMAR DALAI
108	WP(C)/10526/2020 4645/2020	PRABHAT MOHANTY-MP	SUKANTA KUMAR DALAI
109	WP(C)/10527/2020 4646/2020	NASIREN BIBI-MP	SUKANTA KUMAR DALAI
110	WP(C)/10528/2020 4647/2020	BIJAYA BEHERA-MP	SUKANTA KUMAR DALAI
111	WP(C)/10529/2020 4648/2020	BIJAY KUMAR PRADHAN-MP	SUKANTA KUMAR DALAI
112	WP(C)/10521/2020 4649/2020	SANJEEV PRADHAN-MP	SUKANTA KUMAR DALAI
113	WP(C)/10530/2020 4651/2020	M/S.SRABANI TIMBER PVT.LTD-MP	SOUGAT DASH
114	WP(C)/10545/2020 4652/2020	AJAY SHAH-MP	RUDRA NARAYAN PARIJA
115	WP(C)/10546/2020 4653/2020	ASWINI KU.DASH-MP	RUDRA NARAYAN PARIJA
116	WP(C)/10549/2020 4654/2020	RABINDRA KU.BANI-MP	RUDRA NARAYAN PARIJA
117	WP(C)/10553/2020 4655/2020	JAYANTI NAYAK-MP	M/S. SANGRAM JENA
118	WP(C)/3017/2020 4656/2020	LIAKAT ALLI-MP	SUSANTA KU.TRIPATHY
119	WP(C)/10558/2020 4657/2020	M/S. ORISSA STEVEDORES LTD-MP	KAJAL SAHOO
120	WP(C)/10398/2020 4658/2020	CHAITANYA MALLICK-MP	SUSANTA KUMAR TRIPATHY
	WP(C)/10562/2020		

121	4659/2020 WP(C)/10564/2020	SHANTILATA MOHANTY-MP	SUSANTA KUMAR TRIPATHY
122	4660/2020 WP(C)/10568/2020	CHINTAMANI @ CHHIDA BEHERA-MP	B.B.ROUTRAY
123	4661/2020 WP(C)/10566/2020	RAMACHANDRA PRADHAN-MP	SUSANTA KUMAR TRIPATHY
124	4662/2020 WP(C)/10569/2020	BIBHUTI BHUSAN PADHI-MP	L.K.MOHANTY
125	4664/2020 WP(C)/10570/2020	JAGANNATH MALIK-MP	JAJATI KESHARI KHUNTIA
126	4665/2020 WP(C)/10571/2020	NARAHARI DAS-MP	SUSANTA KUMAR TRIPATHY
127	4666/2020 WP(C)/10573/2020	PRAMOD KUMAR MOHAPATRA-MP	SUSANTA KUMAR TRIPATHY
128	4667/2020 WP(C)/10574/2020	GOPINATH PRADHAN-MP	PRAVASH CH.JENA
129	4668/2020 WP(C)/10575/2020	KUSHA PANIGRAHI-MP	GOPAL KRISHNA BEHERA
130	4669/2020 WP(C)/10576/2020	ARAKHITA DANDAPAT-MP	SUSANTA KUMAR TRIPATHY
131	4670/2020 WP(C)/10578/2020	PRAKASH KUMAR NAIK-MP	PRAFULLA KUMAR RATH
132	4671/2020 WP(C)/10580/2020	NARAYAN CHANDRA SWAIN @ NARAYAN SWAIN-MP	PRAFULLA KUMAR RATH
133	4672/2020 WP(C)/10582/2020	DHARANIDHAR BARAL-MP	SUSANTA KUMAR TRIPATHY
134	4673/2020 WP(C)/10584/2020	NILAMANI PAIKRAY @ N.PAIKARAY-MP	SUKANTA KUMAR DALAI
135	4675/2020 WP(C)/10585/2020	NILAMANI PAIKRAY @ N.PAIKARAY-MP	SUKANTA KUMAR DALAI
136	4676/2020 WP(C)/20526/2014	TIKEMAN SAHU-MP	M/S.TARANANDA PATTANAYAK
137	4677/2020 WP(C)/10587/2020	NILAMANI PAIKRAY @ N.PAIKARAY-MP	SUKANTA KUMAR DALAI
138	4678/2020 WP(C)/10586/2020	CHAKRADHAR PATRA-MP	SUSANTA KUMAR TRIPATHY
139	4679/2020 WP(C)/10583/2020	KUSUMALATA JENA-MP	PRAFULLA KUMAR RATH
140	4680/2020 WP(C)/10588/2020	PUSPALATA ROUT @ SWAIN-MP	KABIR KUMAR JENA
141	4681/2020 WP(C)/10590/2020	BISWANATH JENA-MP	KABIR KUMAR JENA
142	4682/2020 WP(C)/10592/2020	AKSHAYA KUMAR BEHERA-MP	KABIR KUMAR JENA
143	4683/2020 WP(C)/10595/2020	LILY MANJARI ROUSTRAY-MP	KABIR KUMAR JENA
144	4684/2020 WP(C)/10596/2020	DIJENDRA PRASAD DAS-MP	SRIKAR KUMAR RATH
145	4685/2020 WP(C)/10597/2020	G.PRAMEELA-MP	NEELAKANTHA PANDA
146	4686/2020 WP(C)/10599/2020	CHOUDHURY MANOJ KUMAR SAHU-MP	BISWABIHARI MOHANTY
147	4687/2020 WP(C)/10600/2020	SURESH CHANDRA SUARA-MP	SURYA NARAYAN PATNAIK
148	4688/2020 WP(C)/10603/2020	RABINDRA PRASAD MOHANTY-MP	SRIKAR KUMAR RATH
149	4689/2020 WP(C)/10605/2020	BINOD KUMAR YADAV @ VINOD KUMAR YADAV-MP	SUKANTA KUMAR DALAI
150	4690/2020 WP(C)/10609/2020	THE BRANCH MANAGER NATIONAL INSURANCE CO.LTD	PRAKASH KUMAR MOHANTY
151	4691/2020 WP(C)/10608/2020	AKHAYA ROUT-MP	PRAFULLA KUMAR RATH
152	4692/2020	SUNIL KUMAR DASH-MP	BHARAT JALLI

153	WP(C)/10610/2020 4695/2020	RABINARAYAN MISHRA-MP	SUBRATA PANDA
154	WP(C)/10612/2020 4696/2020	JAYANTA KUMAR BISWAL-MP	MAHENDRA KUMAR DAS
155	WP(C)/10614/2020 4697/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
156	WP(C)/10616/2020 4698/2020	M/S.AJAX PETRO-MP	KAJAL SAHOO
157	WP(C)/10617/2020 4699/2020	GAGAN BIHARI BEHERA-MP	GOPAL KRUSHNA MOHANTY
158	WP(C)/10618/2020 4700/2020	MANISHA RANI TAKRI-MP	ANURAG PATI
159	WP(C)/10622/2020 4701/2020	RAMESH CHANDRA BEHERA-MP	ARUN KUMAR ACHARYA
160	WP(C)/10615/2020 4702/2020	AKSHAYA KHILLAR-MP	GOPAL KRUSHNA MOHANTY
161	WP(C)/10627/2020 4703/2020	GANGADHAR BEHERA-MP	ARUN KUMAR ACHARYA
162	WP(C)/10619/2020 4704/2020	RAJ KISHORE BEHERA-MP	ARUN KUMAR ACHARYA
163	WP(C)/10620/2020 4705/2020	RANJAN MISHRA-MP	GOPAL KRUSHNA MOHANTY
164	WP(C)/10630/2020 4706/2020	NISHAMANI NAYAK-MP	ARUN KUMAR ACHARYA
165	WP(C)/10621/2020 4707/2020	NIRAKARA PALTASINGH-MP	ARUN KUMAR ACHARYA
166	WP(C)/10623/2020 4708/2020	RAJKISHORE SAHU-MP	GOPAL KRUSHNA MOHANTY
167	WP(C)/10634/2020 4709/2020	JAY CHANDRA ROY-MP	ARUN KUMAR ACHARYA
168	WP(C)/10624/2020 4710/2020	RABINRAYAN MISHRA-MP	ARUN KUMAR ACHARYA
169	WP(C)/10625/2020 4711/2020	LAXMIDHAR BEHERA-MP	ARUN KUMAR ACHARYA
170	WP(C)/10626/2020 4712/2020	BASUDEV KHILLAR-MP	GOPAL KRUSHNA MOHANTY
171	WP(C)/10637/2020 4713/2020	SUDARSAN NAYAK-MP	GOPAL KRUSHNA MOHANTY
172	WP(C)/10639/2020 4714/2020	DILIP KUMAR PATNAIK-MP	MILAN KANUNGO
173	WP(C)/2484/2020 4715/2020	BASANT KUMAR PRADHAN-MP	GOPAL KRUSHNA MOHANTY
174	WP(C)/10642/2020 4716/2020	DEBENDRA KUMAR PRADHAN-MP	GOPAL KRUSHNA MOHANTY
175	WP(C)/10645/2020 4717/2020	SASHIBHUSAN SWAIN-MP	GOPAL KRUSHNA MOHANTY
176	WP(C)/10647/2020 4718/2020	PRATAP KUMAR PARIDA-MP	GOPAL KRUSHNA MOHANTY
177	WP(C)/10650/2020 4719/2020	GAYADHAR MISHRA @ GAYADHARA MISHRA-MP	M/S.GOPAL KRUSHNA MOHANTY
178	WP(C)/10653/2020 4720/2020	DIBYAKANTI BEHERA-MP	GOPAL KRUSHNA MOHANTY
179	WP(C)/10654/2020 4721/2020	SRIKANT SAMAL-MP	GOPAL KRUSHNA MOHANTY
180	WP(C)/10656/2020 4722/2020	RANJAN KUMAR PATRA-MP	GOPAL KRUSHNA MOHANTY
181	WP(C)/10658/2020 4723/2020	BHAJAHARI MOHANTY-MP	GOPAL KRUSHNA MOHANTY
182	WP(C)/10659/2020 4724/2020	MURSID KHAN-MP	GOPAL KRUSHNA MOHANTY
183	WP(C)/10660/2020 4725/2020	NABAKISHORE PRUSETH-MP	PRASANTA KUMAR PANDA
	WP(C)/10661/2020		

184	4726/2020 WP(C)/10662/2020	MANOJ KUMAR RATH-MP	ANJAN KUMAR BISWAL
185	4727/2020 WP(C)/10663/2020	PURANDAR @ PURENDRA PRUSTY-MP	PRAFULLA KUMAR BISWAL
186	4728/2020 WP(C)/10664/2020	BANAMBAR NAYAK-MP	KABIR KUMAR JENA
187	4729/2020 WP(C)/10666/2020	KASINATH PRADHAN-MP	KABIR KUMAR JENA
188	4730/2020 WP(C)/10665/2020	MANAS RANJAN PRADHAN-MP	GOPAL KRUSHNA MOHANTY
189	4731/2020 WP(C)/10667/2020	RABINDRA KUMAR SAMAL-MP	KABIR KUMAR JENA
190	4732/2020 WP(C)/10669/2020	RATIKANT JENA-MP	GOPAL KRISHNA MOHANTY
191	4733/2020 WP(C)/10670/2020	SIBA PRASAD PATRA-MP	KABIR KUMAR JENA
192	4734/2020 WP(C)/10671/2020	NIROD KUMAR NAYAK-MP	GOPAL KRUSHNA MOHANTY
193	4735/2020 WP(C)/10672/2020	DHIRENDRANATH MAHAKUDU-MP	KABIR KUMAR JENA
194	4736/2020 WP(C)/10673/2020	RANJAN KUMAR SAMAL-MP	GOPAL KRUSHNA MOHANTY
195	4737/2020 WP(C)/10674/2020	KAILASINI ROUSTRAY-MP	N.SAHANI
196	4738/2020 WP(C)/10675/2020	BRAHMANANDA KAR-MP	GOPAL KRUSHNA MOHANTY
197	4739/2020 WP(C)/10676/2020	PRAKASH CHANDRA PADHY-MP	ASHOK DAS
198	4740/2020 WP(C)/10678/2020	SATYA NARAYAN MISHRA-MP	PRAVASH CH.JENA
199	4741/2020 WP(C)/10677/2020	RAM CHANDRA PATRA-MP	GOPAL KRUSHNA MOHANTY
200	4742/2020 WP(C)/10682/2020	NIRANJAN SAHOO-MP	ARUN KUMAR ACHARYA
201	4743/2020 WP(C)/10683/2020	SRIKANTA NAYAK-MP	GOPAL KRUSHNA MOHANTY
202	4744/2020 WP(C)/10684/2020	BABLU CHARAN ROUT-MP	JITENDRA KUMAR DIGAL
203	4745/2020 WP(C)/10685/2020	SASMITA MUDULI-MP	BHAGABAN GUIN
204	4746/2020 WP(C)/10686/2020	ATAL BEHARI ROUSTRAY-MP	GOPAL KRUSHNA MOHANTY
205	4747/2020 WP(C)/10687/2020	BARUN KUMAR JYOTI-MP	MANOJ OJHA
206	4748/2020 WP(C)/10688/2020	NIRANJAN MOHARANA-MP	GOPAL KRUSHNA MOHANTY
207	4749/2020 WP(C)/10689/2020	BIDYADHAR JENA-MP	ARUN KUMAR ACHARYA
208	4750/2020 WP(C)/10690/2020	MAHESWAR SAHOO-MP	ARUN KUMAR ACHARYA
209	253/2020 BLAPL/1511/2020	BASANTA GIRI-MP	
210	397/2020 ABLAPL/1457/2018	LOCHAN BISWAL@LUCHAN BISWAL-MP	m/s.s.k.joshi
211	398/2020 ABLAPL/273/2020	RAJKISHORE BARIK-MP	
212	399/2020 ABLAPL/272/2020	JAJAN PANIGRAHI-MP	
213	401/2020 ABLAPL/1107/2016	TRUPTI RANJAN DAS-MP	
214	402/2020 ABLAPL/15094/2019	PABITRA KUMAR MOHAPATRA-MP	
215	403/2020	JAGAN KUMAR SRICHANDAN-MP	s.k.bhanjadeo

216	ABLAPL/5798/2019 404/2020	BISWARANJAN PRADHAN @KALU PRADHAN-MP
217	ABLAPL/5639/2019 4614/2020 WP(C)/5170/2018	JEMA TAREI-MP
218	4650/2020 WP(C)/16563/2018	SRIKANTA KUMAR PARIDA-MP
219	4693/2020 WP(C)/28136/2019	SAILENDRA NARAYAN PANDA-MP
220	4694/2020 WP(C)/9381/2020	SARADA PRASAD TARAI-MP